

Central Administrative Tribunal  
Principal Bench

O.A. No. 416 of 2001

New Delhi, dated this the 22nd February, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Narinder Pal Singh,  
Sr. Booking Clerk,  
Northern Railway,  
Firozepur Division,  
Firozepur,  
Punjab. .. Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through  
the General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. The Divisional Railway Manager,  
Northern Railway,  
Firozepur Division,  
Firozepur.
3. The Divisional Railway Manager,  
Northern Railway, Delhi Division,  
Near New Delhi Railway Station,  
New Delhi. .. Respondents

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicant seeks a direction to Respondent  
No.1 to consider his representation dated 4.12.2000  
(Annexure A-1).

2. This O.A. is disposed of at this  
preliminary stage itself with a direction to  
respondents that in the event the aforesaid  
representation dated 4.12.2000 has not yet been  
disposed of, the same should be disposed of by a reasoned  
and speaking order in accordance with law within

(2)

three months from the date of receipt of a copy of  
this order under intimation to applicant. No costs.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

'gk'

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)